

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1929(ND)/2019

IN THE MATTER OF:

M/s AVJ Developers India Pvt. Ltd.

...PETITIONER

vs

M/s RIO Height Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 IBC, 2016

Order delivered on 14.10.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Operational Creditor: Mohit Gemini, Adv.

For the Corporate Debtor : Dinesh Kumar Gupta, Adv.

ORDER

Heard the proxy counsel for the petitioner as well as counsel for the corporate-debtor. Having heard the submissions made by both the counsels the matter is posted to 7th November, 2019.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**